

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA 3418/2024 in C.P. (IB)/955(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2024**

NAME OF THE PARTIES:- Arsec (India) Limited
V/s
Millenium Enterprise
IN THE MATTER OF
Millenium Enterprise
V/s
Paresh Bakul Shah

**Section: Application under any other provisions- IBC, Sec 60(5) U/s 95(1) of
Insolvency and Bankruptcy Code, 2016**

ORDER

IA 3418 of 2024:- Counsel, Tanushree Sogani a/w Atishay Jain i/b Adv. Kunal Kanungo appeared for the Applicant through VC and Counsel, Yahya Batatawala i/b Niranjana Karmarkar appeared for the Respondent/Financial Creditor.

By consent of the parties, list this matter on **22.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)